

NITEM NO.4 REGISTRAR COURT. 1 SECTION III
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Civil Appeal 9039/2011
COMMR.OF TRADE TAX,U.P.

Appellant(s)

VERSUS

M/S GOVIND VANASPATI P.LTD.

Respondent(s)

Date : 17/11/2016 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vibhu Tiwari, Adv.

Mr. Ravi Prakash Mehrotra,Adv.

For Respondent(s)

Mr. Ranjan Kumar Pandey,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent no. 1 is duly represented.

Respondent no. 2 has been deleted vide order dated 08.07.2011.

Parties have not filed statement of case and statutory period
has expired.

As such, process for listing before Hon'ble Court as per
Rules.

(PAWAN DEV KOTWAL)
Registrar